

**NOTIFICATION No. 177/ 2013**

Thiru S.Baskaran, Principal District Judge, Salem, who has been appointed on transfer as Principal Judge, Family Court, Chennai in G.O.(2D.).No.526, Home (Courts.II) Department, dated 11.09.2013 is transferred and posted as Principal Judge, Family Court, Chennai vice Thiru J.Krishnamoorthy, transferred.

Thiru J.Krishnamoorthy, Principal Judge, Family Court, Chennai is transferred and posted as Principal District Judge, Thoothukudi vice Thiru J.Prabudoss, transferred.

Thiru J.Prabudoss, Principal District Judge, Thoothukudi is transferred and posted as III Additional Judge, City Civil Court, Chennai in the existing vacancy.

Tmt. S.Alli, XIX Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, Family Court, Salem in G.O.(2D.).No.525, Home (Courts.II) Department, dated 11.09.2013 is transferred and posted as Judge, Family Court, Salem in the existing vacancy.

Thiru T.Mohandoss, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.2140/2013-LD, Law Department, dated 11.09.2013 of Government of Puducherry is posted as Principal District Judge, Salem vice Thiru S.Baskaran, transferred.

HIGH COURT, MADRAS.  
DATED: 13.09.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL